

(c) by when the dedicated corridors for buses expected to be ready; and

(d) by when the final approval would be accorded to the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Membership of Delhi Golf Club

1778. SHRI TARLOCHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Union Urban Development Minister nominates persons to become permanent members of Delhi Golf Club;

(b) the names of the persons and their status nominated during the years 2004-05 and 2005-06; and

(c) the criteria to select the persons?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) Details of permanent nominated members by the Urban Development Minister to the Delhi Golf Club during the year 2004-05 are:

(1) Shri Robert Vadra, 35, Lodhi Estate, New Delhi.

(2) Dr. J.M. Hans, Head of Department (ENT), Dr. Ram Manohar Lohia Hospital, New Delhi; and

For the year 2005-06, these are:—

(1) Shri Navneet Kalra, 21 Khan Market, New Delhi.

(2) Shri Anup Soni, N-103, Panchsheel Park, New Delhi.

(c) In accordance with the Confirmation and Amendment Deed executed, Delhi Golf Club Ltd. will accept the nomination of two 'out of turn' members every year as per the recommendation of the Ministry for regular membership.

Bangalore under JNNURM

1779. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any money has been released to Bangalore city under

the Jawaharlal Nehru National Urban Renewal Mission (JNNURM); (b) if so, the amount and its purpose;

(c) if not, whether there is a timeline or schedule for release of money and its amount;

(d) the process being followed for the release of this money to Bangalore;

(e) the status of Bangalore Metro Project;

(f) the exact timeline for the project to be commissioned;

(g) the total investment contemplated over the various phases and manner in which it is expected to be financed; and

(h) whether there are any clearances pending relating to this project either at State or Central level?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No, Sir.

(b) Does not arise.

(c) and (d) Release of funds under JNNURM would take place if and when City Development Plan and Detailed Project Reports are submitted by the city and their approval by the Competent Authority after appraisal.

(e) Government of India has accorded approval for the project. Board of Directors of the Special Purpose Vehicle *viz.* Bangalore Metro Rail Corporation (BMRC) has been reconstituted with Secretary (UD) as Chairman. Empowered Committee and Group of Ministers to monitor and review progress of the project have also been constituted.

(f) Work on the project has already started. Completion period of the project is 5 years.

(g) Total investment will be Rs. 6395/- crore and the funding pattern is as under:

Completing Cost	—	Rs. 6395	
Contribution by		Gol	GoK
Equity	—	15%	15%

[10 August, 2006]

RAJYA SABHA

Subordinate debt	—	10%	15%
Senior term debt*	—	45%	

The Government of Karnataka will waive its taxes and duties. There will, however, be no waiver of taxes and duties by the Government of India.

Japan Bank for International Cooperation (JBIC) has also agreed to give a loan of Rs. 1795 Cr.

(h) No, Sir.

Cancellation of land allotted to educational institutions

‡1780. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that DDA has cancelled the allotment of land given to the educational institutions due to its utilization for commercial purposes;

(b) if so, the details thereof; and

(c) the norms laid down for allotment of the land to educational institutions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) Delhi Development Authority (DDA) has reported that norms for plot size in respect of Primary School, Senior Secondary School and Engineering/Technology Institution are one, two and three acres respectively.

Metro Rail in Mumbai

1781. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total cost of the proposed Metro Railway from Versova-Andheri-Ghatkopar;

(b) the partners in this projects, and the share of each partner;

(c) whether Government of Maharashtra have sent any proposal to his Ministry for financial aid of Rs. 650 crores; and

‡Original notice of the question was received in Hindi.